

Indian Development Model

†405. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that India needs to frame a model of development for its growth keeping in view its ability, resources and needs;

(b) if so, the reaction of Government thereto; and

(c) whether Government has now decided not to adopt the development model of developed nations?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (c) Different countries have adopted different development models, contextual to their level of socio-economic and political status, with a view to address their priorities of development. In the Indian context, the economic development has evolved through a process of development planning with the formulation of Five Year Plans, which takes into account the resources available and capacity to mobilize resources. The Eleventh Five Year Plan (2007-12) has taken cognizance of the need for faster growth along with multi-dimensional aspect of development and has adopted inclusive growth as the main objective of development planning. The plan objectives are captured in 27 monitorable targets classified under six major categories at the national level such as: (a) Income and Poverty (b) Education (c) Health (d) Women and Children (e) Infrastructure (f) Environment, which are based on the assessed needs of the people. The process of consultation for formulation of the "Approach Paper to Twelfth Five Year Plan" has already been initiated so as to decide priorities to meet the aspirations of the people with the available resources.

Rejection of integrated action plan for development

406. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Prime Minister has rejected the Planning Commission's Integrated Action Plan (IAP) to promote all round development in the districts affected by Left Wing Extremism on the ground that it is not "implementable"; and

†Original notice of the question was received in Hindi.

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) No Sir.

(b) Does not arise.

Plan for development of LWE districts

407. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Planning Commission has been asked by the Prime Minister to revise the proposed Integrated Action Plan for the development of the districts affected by Left Wing Extremism as it is not implementable; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) No Sir.

(b) Does not arise.

Cess on use of groundwater

408. SHRI M.V. MYSURA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Planning Commission is seriously thinking of recommending cess on the use of groundwater by farmers;

(b) if so, what prompted the Commission to impose cess on poor farmers;

(c) whether any consultations have been held with stakeholders and States in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (d) In the 55th National Development Council (NDC) meeting held on 24.7.2010, one of the